

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.12.2020

NOTICE

Take notice that the following matters listed on 07.12.2020 & 08.12.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 141 of 2020 Part Heard	ShibankurRoychowdhury& Anr. Vs. PralayankurRoyChowdhury& Ors. With	Gaurav Bahl	Kunal Mimani-R6
2.	Comp. App. (AT) No. 132 of 2020 Part Heard	BiplabankurRoychowdhury& Anr. Vs. PralayankurRoychowdhury& Ors. With	AseemChaturvedi	Vikrant Pachnanda-R1 Debanjan Mandal-R2 Tridib Bose-R4 & R7 Dinesh Agnani-R5 & R8
3.	Comp. App (AT) No. 123 of 2020 Part Heard	RatnankurRoychowdhury& Anr. Vs. PrayankurRoychowdhury& Ors.	Ashutosh Gupta	ShaunakMitra Vikrant Pachnanda-R1 Wamika Trehan-R4 & R7 Dinesh Agnani-R5 & R8

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar